

### Liquidation of Non-Cooking Coal Pithead stocks

5480. SHRI PLUSTIRKEY: Will the Minister of COAL be pleased to state:

(a) whether the Government have issued instructions to Coal India Limited to launch a special drive immediately to liquidate 20 million tonnes of non-cooking coal pithead stocks which have been accumulating near the collieries over the last few years;

(b) if so, the details thereof;

(c) the details of the criterion to be followed to open the sale of the stocks;

(d) whether priority is proposed to be given to certain industries/consumers; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) to (e). A decision has recently been taken to release twenty million tonnes of coal from the pithead stocks of Coal India Ltd. The company has been instructed to categorise the stocks as follows:

1. Stocks lying in collieries within 3 Kms. of railway sidings;
2. Stocks lying in collieries beyond 3 Kms. of railway sidings;
3. Pithead stocks lying in collieries which are captive to consumer points like thermal Power Stations;
4. Stocks in collieries which are

linked only by roads.

The stocks under category two and four would be offered for sale. In such sale priority would be given to actual consumers, like manufactures of cement, paper, textile, glass, lime, small industries and brick kilns etc. The sale price will be the price notified by the Government for a particular grade and handling charges etc. The grade of coal will be fixed by the Coal Controller.

[Translation]

### Development of Hilly District of Uttar Pradesh

5481. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the target fixed for the development of hilly district of Uttar Pradesh during the Seventh Five Year Plan;

(b) whether the targets has been achieved;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) to (d). Outlay and expenditure by major heads of development are given at Statement I and important physical targets and achievement are given at Statement II. Physical targets were achieved except in respect some items.

**STATEMENT - I***Major Headwise out lays and Expenditure the Seventh Plan (1985-90) - Uttaranchal**(Hill Area Sub Plan of U.P.)*

Sl. No.	Major heads development	Seventh Plan (1985-90)	
		Approved outlay	Expenditure
1.	Agriculture & Allied Services including Rural Development	22699	31994
2.	irrigation and Flood Control	7350	0222
3.	Energy	13700	2422
4.	Industry & Mining	4300	4039
5.	Transport	17600	18604
6.	Science & Technology	100	53
7.	General Economic Services	2177	3736
8.	Education, Sports, Art & Culture	9700	13587
9.	Medical & Public Health	3360	3738
10.	Water Supply, Housing & Urban Development	16036	19477
11.	Information	30	73
12.	Welfare of Scheduled Castes, Scheduled Tribes & Other Backward Classes	1430	1725
13.	Labour Welfare, Social Security & Welfare	2394	2607
14.	General Services	604	639
<b>GRAND TOTAL :</b>		<b>107500</b>	<b>121316</b>

**STATEMENT-II***Seventh Plan (1985-90)**Physical Target and Achievement*

Sl. No	* Item	Unit	Seventh Plan (1985-90) Target	Achievement
1	2	3	4	5
I.	AGRICULTURE			
1.	Production of foodgrains	000 tonnes	1750	1568
2.	Distribution of Chemical Fertilizers (N.P.K.)	000 tonnes	90	83
II.	HORTICULTURE			
1.	Area to be brought under orchards (ADDL.)	000 Ha	40	33
2.	Area to be brought under Vegetable cultivation, (ADDL.)	000 Ha	16	15
3.	Control of pests & Diseases of horticulture Crops (ADDL.)	000 Ha	165	203
4.	Rejuvenation of old orchards (ADDL.)	000 Ha	40	45

Sl. No	Item	Unit	Five-Year Plan (1985-90)	
			Total	Achievement
1	2	3	4	5
III.	SOIL CONSERVATION BY AGRI. AND 000 Ha F FOREST DEPT. AREA COVERAGE (ADDL.)		74.24	99.95
IV.	FORESTRY			
1.	Industrial and Pulpwood Plantation (addl.)	000 Ha	37.00	36.68
2.	Communication			
	a) Construction of Roads	K.M.	275	644
	b) Improvement of existing roads	K.M.	1275	4065
3.	Rural Fuelwood Plantation	000 Ha.	31.16	17.10
	RURAL DEVELOPMENT			
1.	I.R.D.P. (Beneficiaries assisted)	Lakh No.	2.67	2.32
2.	N.R.E.P./J.R.Y. (Employment generated)	Lakh mandays	49.42	141.28

Sl. No.	Item	Unit	Seventh Plan (1985-90)	
			Target	Achievement
1	2	3	4	5
VI.	MINOR IRRIGATION			
1.	Potential created through Private Minor Irrigation works.	000 Ha.	45.78	53.97
2.	Potential created through State Minor Irrigation Works	000 Ha.	41.50	17.20
VII.	RURAL ELECTRIFICATION			
1.	Villages electrified	No.	4335	3467
2.	Harijan Basties electrified	No.	3468	2702
3.	Pumpsets/Tubewells energised by electricity	No.	500	2125
VIII.	VILLAGE AND SMALL INDUSTRIES			
1.	Organisation of Co-operative Societies of Harijan and Worker Sections	No.	40	55

Sl. No:	Item	Unit	Seventh Plan (1985-90) Target	Achievement
1	2	3	4	5
2.	Establishment of S.S.I. Units	No.	6000	9055
3.	Employment generated through S.S.I. Unit	No.	40,000	42483
4.	Adoption Loans	No.	920	2106
5.	Estt. of Artisan units	No.	9000	9890
6.	Employment generated through Artisan units	No.	9000	9973
7.	Assistance provided to the industries under IFD Scheme for old and new beneficiaries	No.	42000	57427
8.	Mulbery cocon production	Lakh Rs.	1.00	0.74
9.	Oak Tussar Cocon Production	Lakh No.	1.50	2.60
IX.	TRANSPORT			
1.	New Construction of Roads	Km.	1200	786

Sl. No.	Item	Unit	Seventh Plan (1985-90)	
			Target	Achievement
1	2	3	4	5
2.	Reconstruction of Roads	Km.	1100	1155
3.	Construction of Bridges	No.	175	221
X. GENERAL EDUCATION				
1.	Establishment of Junior Basic Schools	No.	1110	881
2.	Establishment of Senior Basic Schools.	No.	200	138
3.	Establishment of Highschools & Intermediate Colleges	No.	105	370
XI. MEDICAL AND HEALTH				
1.	Hospitals	No.	2	2
2.	Rural Dispensaries	No.	5	4
3.	Primary Health Centres	No.	91	94
4.	Sub Centres	No.	-	66

Sl. No.	Item	Unit	Seventh Plan (1985-90)	
			Target	Achievement
1	2	3	4	5
5.	Community Health Centres	No.	15	7
XII.	RURAL WATER SUPPLY (JAINIGAM) Piped water supply	No.	4037	2710
1.	Minimum Needs Programme Villages covered	No.	616	945
2.	Central Sector (ARP), Village covered	No.		
XIII.	HOUSING			
1.	Construction of Nirbal Varg awas	No. (Cum)	34373	34373
XIV.	LABOUR WELFARE			
(a)	Bonded Labourers identified	Persons	4318	6644
(b)	Rehabilitated	Persons	4318	6644